

(c) and (d) NACIL has been advised to formulate a restructuring plan and to adopt measures to bring down the cost of operations.

#### **Pilot fatigue as a safety threat**

1818. SHRI MOHD. ALI KHAN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether his Ministry recognizes pilot fatigue as a safety threat;
- (b) if so, the details thereof; and
- (c) the steps being taken to correct the situation to avoid threats in future?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):  
(a) to (c) Pilot fatigue is recognised as a safety threat. Directorate General of Civil Aviation (DDCA) has issued Aeronautical Information Circular (AIC) 28 of 1992 to regulate the flight time, flight duty time and rest requirements of the pilots. DGCA has further reiterated these requirements in Air Safety Circular No. 2 of 2009 and prescribed further measures for management of crew fatigue during flights. Adherence to these requirement is assessed during audits and surveillance inspections.

#### **Budgetary support for State-controlled companies**

†1819. SHRI PRABHAT JHA: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government is not going to give any kind of budgetary support to State-controlled companies in this year's budget;
- (b) if so, the details thereof;
- (c) whether it is also a fact that the budgetary support given to State-controlled companies in the interim budget was the last budgetary support; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):  
(a) and (c) No, Sir.

(b) and (d) Do not arise.

#### **Difficulties in filling income tax returns**

1820. DR. K. MALAISAMY: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the income tax returns to be filled up is lengthy, difficult to fill up and complicated;
- (b) whether there will be a move followed by adequate action plan to simplify the format and formalities so that it can be easily handled instead of resorting to the help of the concerned expert as done now;

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†Original notice of the question was received in Hindi.